

# CENTRAL ELECTRICITY REGULATORY COMMISSION

## Record of Proceedings

### Petition Nos. 54/2010 and 69/2010

Date of hearing : 19.8.2010

Coram : Dr. Pramod Deo, Chairperson  
Shri S.Jayaraman, Member  
Shri V.S.Verma, Member  
Shri M.Deena Dayalan, Member

### Petition No. 54/2010

Sub: Approval of transmission tariff for 50 MVAR reactor along with associated equipment at Chandrapur sub-station in Western Region for the period from 1.4.2009 to 31.3.2014.

### Petition No. 69/2010

Sub: Determination of transmission tariff for 400/220 kV, 315 MVA ICT-II at Rajgarh sub-station along with associated bay equipment under SIPAT-I transmission system in Western Region for the tariff period 2009-14.

Petitioner : Power Grid Corporation of India Ltd., Gurgaon

Respondents : 1. Madhya Pradesh Power Trading Co. Ltd., Jabalpur  
2. Maharashtra State Electricity Distribution Co. Ltd.  
3. Gujarat Urja Vikas Nigam Ltd, Vadodara  
4. Electricity Deptt., Govt. of Goa, Panaji  
5. Electricity Department, Administration of Daman & Diu, Daman  
6. Electricity Deptt., Administration of Dadra Nagar Haveli, Silvassa  
7. Chhattisgarh State Electricity Board, Raipur  
8. Madhya Pradesh Audyogik Kendra Vikas Nigam (Indore) Ltd, Indore

Parties present : Shri U.K.Tyagi, PGCIL  
Shri M.M.Mondal, PGCIL  
Shri Rajiv Gupta, PGCIL  
Shri Manoj Dubey, Advocate, MPPTCL

These petitions have been made for approval of transmission tariff for the period from 1.4.2009 to 31.3.2014.

2. Heard representative of the petitioners.
  
3. Learned counsel for the MPPTCL sought two weeks time to file its reply. Request was allowed. Accordingly, respondent was allowed to file its reply latest by 3.9.2010 with a copy to the petitioner who may file its rejoinder, if any, by 17.9.2010.
  
4. Subject to above, order in these petitions were reserved.

sd/-  
(T.Rout)  
Joint Chief (Law)